

**Dr. SHAIK MOHD.FAZULULLA
REGISTRAR (RECRUITMENT)**



**AMARAVATI
PIN-522 239**

NOTIFICATION

ROC.NO.5/2025-RC

DATED 05.09.2026

REF: G.O.Ms.No.157, Law (L and LA & J - Home - Courts.A)
Department, dated 27.08.2026 issued by the Government
of Andhra Pradesh appointing forty one (41) candidates for
the post of Civil Judge (Junior Division).

Find attached the copy of G.O. under reference cited, appointing forty one
(41) candidates for the post of Civil Judge (Junior Division) vide Notification
No.5/2025-RC, 14.02.2025, for information.


REGISTRAR (RECRUITMENT)

745

GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

Public Services - Andhra Pradesh State Judicial Service - Civil Judges (Junior Division) - Notified for the year, 2025 - Selection of candidates - Approved-Appointment - Orders - Issued.

LAW (L AND LA&J-HOME-COURTS.A) DEPARTMENT

G.O.Ms.No. 157

Dated.27-08-2026

Read the following:-



1.	From the Registrar (Recruitment), High Court of Andhra Pradesh, Lr.ROC.No.05/2025-RC, dated:10.04.2026
2.	From the Addl. Director General of Police, Intelligence, AP., letters ID No.451-491/VI/2026, dt.04.06.2026, 11.06.2026, 18.06.2026, 08.07.2026, 23.07.2026, 27.07.2026, 29.07.2026 and 07.08.2026.
3.	District Collector, East Godavari., Letter no Roc No.M4/571260/2026 dated 14.08.2026.

ORDER:

In the letter first read above, the Registrar (Recruitment), High Court of Andhra Pradesh has stated that a notification was issued inviting applications for appointment of Civil Judge (Junior Division) in the State Judicial Service for the year, 2025 and submitted the list of candidates selected for the said posts.

2. The Registrar (Recruitment), High Court of Andhra Pradesh while furnishing the list of forty one (41) candidates (40 DR + 1 RT) provisionally selected, has requested the Government to issue necessary orders for appointment of the said forty one (41) candidates (40 DR + 1 RT) to the posts of Civil Judge (Junior Division) under direct recruitment notified for the year, 2025.

3. In the letters 2nd and 3rd read above, the Character and antecedents of the candidates have been got verified by the Addl. Director General of Police, Intelligence, Vijayawada and District Collector, East Godavari, Andhra Pradesh.

(Contd...P.2)

4. After due verification and detailed examination, the Government of Andhra Pradesh hereby approve the selection of forty one (41) candidates (40 DR + 1 RT) specified in the Annexure to this order for appointment as Civil Judges (Junior Division) under Direct Recruitment and recruitment by transfer respectively.
5. Government hereby direct that the candidates shall undergo the prescribed period of training after executing bonds on their appointment as per rule 8 of the Andhra Pradesh State Judicial Service Rules, 2007. On completion of the prescribed training, they shall be appointed temporarily as Civil Judges (Junior Division). The appointment of the said candidates as Civil Judges (Junior Division) and their deputation to undergo prescribed training shall be subject to the production of physical fitness certificates by them to the Hon'ble High Court of Andhra Pradesh.
6. Accordingly, the following Notification will be published in the extraordinary issue of the Andhra Pradesh Gazette, dated:27.08.2026.

NOTIFICATION

In exercise of the powers conferred by rule 4(1) of the Andhra Pradesh State Judicial Service Rules, 2007, the Governor of Andhra Pradesh hereby appoints forty one (41) candidates (40 DR + 1 RT) mentioned in the Annexure appended to the Notification, as Civil Judges (Junior Division) by method of direct recruitment, and recruitment by transfer respectively.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

**GOTTAPU PRATIBHA DEVI
SECRETARY TO GOVERNMENT
LEGAL AND LEGISLATIVE AFFAIRS & JUSTICE
LAW DEPARTMENT**

To

The Commissioner of Printing, Stationery and Stores Purchase, A.P., Muthyalampadu, Vijayawada – for publication of the Notification in the Andhra Pradesh Gazette (2 copies).

✓ The Registrar (Recruitment), High Court of Andhra Pradesh, Nelapadu, Amaravati.

The Registrar General, High Court of Andhra Pradesh, Nelapadu, Amaravati.

(Contd...P.3)

The individual concerned through the Registrar (Recruitment),
High Court of Andhra Pradesh, Nelapadu, Amaravati.
The Accountant General, Andhra Pradesh, Vijayawada.
The Director General of Police, Intelligence, Andhra Pradesh, Vijayawada.
The Director General of Police, Andhra Pradesh, Mangalagiri.
The Director of Treasuries and Accounts, Andhra Pradesh, Mangalagiri.
The Pay and Accounts Officer, Andhra Pradesh, Mangalagiri.

Copy to:-

The P.S. to Special Chief Secretary to Governor, Raj Bhawan.
The P.S. to Secretary to Hon'ble Chief Minister.
The P.S. to Chief Secretary.
The P.S. to Secretary, Law Department.
The Law (C) Department.
The Director of Translation, A.P., for translation of Telugu version.
SF/SCs.

//FORWARDED::BY ORDER//


SECTION OFFICER


ANNEXURE

ANNEXURE TO G.O.Ms.No. 157, LAW (L AND LA&J-HOME-COURTS.A) DEPARTMENT DATED:27.08.2026.

LIST OF CANDIDATES SELECTED FOR THE POSTS OF
CIVIL JUDGES (JUNIOR DIVISION) BY DIRECT RECRUITMENT

BY DIRECT RECRUITMENT

Sl. No.	Hall Ticket Number	Name and Address of the candidate	Qualification	Category	Marks
1	JCJ25298	L SURYA HEMANTH Flat no.B 210, Devi homes apartment, KRM colony, Chaitanya nagar, Maddilapalem, Visakhapatnam-530013.	B.A., LL.B.	OC	191.50
2	JCJ25212	DARISI VENKATA SATYA DHANUSHA H.No.16, Brundavanam Housing colony, Kavali, SPSR Nellore-524201.	LL.B.	OC	190.17
3	JCJ25133	NALLURI GOWTHAMI #7-1202/B, Hari Hara Nagar, 2 nd lane, Mangamur road, Ongole, Prakasam- 523002.	LL.B.	OC	189.67
4	JCJ25107	TATIREDDY KIRANKUMAR REDDY #4-1, Pedda Bajar Racherla Peapully(M), Kurnool-518220.	LL.B.	OC	187.50
5	JCJ25074	RASAMSETTY SAI SREE KEERTHIKA #17-5-10/A, Opp. Syndicate Bank, Raja Bazaar, Vizianagaram-535002.	LL.B.	OC	186.83

(Contd...P.2)

6	JCJ25203	POTLURI RISHI KIRAN #19-359, near Krishna Mandiram, Kamati street, Chinna bazar, Nellore-524001.	B.A., LL.B.	BC-B	186.00
7	JCJ25285	KOTTANA BINDU #27-2-53/2, Srinagar, Gajuwaka, Visakhapatnam-530026.	B.A., LL.B.	BC-D	184.50
8	JCJ25333	VENNAPUSA SUPRIYA Flat No.B1, Satya nivas, 3 rd floor, C.L.Purohit street, Urmila nagar, Bhavanipuram, Vijayawada, Krishna-520012.	B.A., LL.B.	EWS	184.00
9	JCJ25438	BONIGE LIKHI PRAKASH D.No.5-49, Chityala(V), Gopalapuram(M), West Godavari-534316.	LL.B.	SC	183.33
10	JCJ25032	MEEGADA UDAY SHANKAR D.No.2-82, MIG-I-82, M.N.M.Nilayam, Midhilapuri vuda colony, Madhurawada, Visakhapatnam-530041.	LL.B., LL.M, MA Public Admn., Master of Journalism & Mass commu- nication	BC-A	182.33
11	JCJ25128	DYAWAR CHANDRALEKHA H.No.1-1-47/23/219, new Kummariwada, Adilabad, Telangana-504001.	LL.B.	ST	182.00
12	JCJ25152	DAMARAMADUGU DIVYA SREE #16-8-288, Vaishnavi- palace, Flat no.201, First road, near Ayush Dental care, Ramalingapuram, Nellore-524003.	B.A., LL.B.	BC-A	181.67

13	JCJ25493	AVVARI VENKATA NAGA MAHA LAKSHMI GAYATHRI H.No.1-2, Sowpadu(V), Guntur-522017.	LL.B.	EWS	181.33
14	JCJ25111	TURIMELLA SUSHMA D.No.20-5-666/1, 3 rd lane Mutyala reddy nagar, Opp. Hindu Men's Medical Hostel road, Ward No.4, Amaravathi road, Guntur-522007.	LL.B., MBA	SC	179.33
15	JCJ25256	PELLAKURU CHENCHU KRISHNA PRIYANKA DEVI #27-3-2342, Ring road, NTR nagar, Nellore-524002.	LL.B.	BC-A	178.83
16	JCJ25277	SATULURI YAMUNA D.No.32-93, Ragannapalem, Chilakaluripet, Guntur- 522616.	LL.B.	SC	177.67
17	JCJ25427	MARPU SAISRUJANA D.No.1-379, Sainik nagar, Tekkali, Srikakulam-532201.	LL.B.	BC-A	177.33
18	JCJ25056	AKARI LIKHITHA H.No.10-61, Arunakka nagar, Srirampur colony, Nasipur, Mancheria, Adilabad, Telangana-504303.	LL.B.	BC-D	177.00
19	JCJ25541	TIRUKALA UMA MAHESH Lakshmi Narasimha nilayam, Mittakandriga, Chittoor-517644.	LL.B.	BC-B	176.67

20	JCJ25366	GURAJALA SHEETAL #25-5-1, Jayakrishna puram, Mondretivari street, Korukonda road, East Godavari-533105.	LL.B.	EWS	175.50
21	JCJ25187	LOKAM SAI SWETHA B6 406, Aparna amarawathi one apartments, Kunchanapalli, Guntur-522501.	LL.B., LL.M.	BC-B	175.50
22	JCJ25010	BHEEMA MOHANA LAKSHMI #3-110, Annaswamipalli (V), Renigunta(M), Tirupati, Chittoor-517520.	LL.B.	BC-B	175.33
23	JCJ25080	AKKIRAJU AKHILA D.No.6-3-940, Maruthi Nagar, Anantapur-515001.	LL.B., LL.M.	BC-D	175.33
24	JCJ25244	DALAWAI YAGNASRI Plot No.112, Pragatools colony, Petbhasheerabad, Pipeline road, Kompally, Jeedimetla, Hyderabad, Telangana-500067.	LL.B.	BC-A	174.17
25	JCJ25075	NARASINGA PRATHYUSHA #27-6-14, Pilla Vari Street, Jampeta, Rajahmundry, East Godavari-533103.	LL.B.	EWS	174.00
26	JCJ25297	BADUGU SIRI VISWAJA HIND #26-1-1986/2, BV nagar, Nellore, SPSR Nellore-524004.	B.A., LL.B. (Hons.)	BC-B	173.50
27	JCJ25239	KALAVALA SUKANYA H.No.41-30/1, Ramnagar, Ramakrishnapur, Adilabad, Telangana-504301.	LL.B., LL.M.	SC	173.33

(Contd...P.5)

28	JCJ25132	AVIDI SUNEELA D.No.115-17-54, Konthamur-Katheru road, near Venkata Durga life fish centre, Rajamahendravaram, East Godavari-533102.	LL.B.	SC	173.33
29	JCJ25118	DHARMAVARAPU MRUDULA #4-1245, near new Kijiji school, Podili road, Darsi, Prakasam-523247.	B.A. LL.B. (Hons.)	EWS	172.00
30	JCJ25447	SYED MUNEERA H.No.18/284-2, BR street, Jammalamadugu, YSR Kadapa-516434.	LL.B.	EWS	171.83
31	JCJ25359	SHAIK RESHMA H.No.5-71, Kommuru, Kakumanu, Guntur-522235.	LL.B.	BC-E	171.67
32	JCJ25375	SHAIK MOHAMMAD AZAM H.No.9/59/8, Mangalagiri colony, B Thandrapadu, Kurnool-518007.	LL.B., LL.M.	BC-E	169.17
33	JCJ25255	IMMADISETTY YELLAMANDA RAO D.No.4-20, ImmadiSETTYvaripalem, Bapatla, Guntur-522101.	LL.B.	EWS	168.83
34	JCJ25179	BANAVATHU VENKATA SAI NAIK #3-1-75/8, Kabela center, RR nagar, beside Flyover, Gangaraju korri, Krishna-520012.	LL.B.	ST	168.67

(Contd...P.6)

35	JCJ25105	SINGI SRAVANI REDDY Plot No.18/B, Bhapujinagar, Bowenpally, Hyderabad, Telangana-500011.	LL.B.	EWS	168.50
36	JCJ25436	VATTIKUTI DIVYA CHOWDARY #101, Bommarillu apartment, Vaishnavi nagar, 2 nd lane, Ponnur, Guntur-522124.	LL.B.	EWS	168.17
37	JCJ25209	DHARMALA LALITHASRI D.No.17-1-10, behind Bangalore Ayyenger Bakery, Dharmala street, Pedagantyada, Visakhapatnam-530044.	LL.B., M.A. Public Administra- tion, Pursuing LL.M.	EWS	167.67
38	JCJ25523	SWARNA SUSHMA #51-1-56, kabadipalem, Ongole, Prakasam- 523001.	LL.B.	BC-C	158.50
39	JCJ25279	BANGARU NEHEMIAH H.No.2-2-69/12, Sadguru nilayam, Thirumala enclave, Macha Bollarum, Premnagar, Hyderabad, Telangana-500010.	LL.B.	BC-C	154.00
40	JCJ25016	KOTYADA SHYAMALA DEVI D/o Siva, Opp. Sachivalayam, Alamanda koduru, K.Kotapadu, Visakhapatnam-531022.	LL.B.	EWS (PwBD)	144.33

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LAW DEPARTMENT

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UNDER RECRUITMENT BY TRANSFER

Sl. No.	Hall Ticket Number	Name and Address of the candidate	Qualification	Category	Marks
1	JCJ25234	K KISHORE BUSANABOYINA Flat No.101, Kalpana nagar, Kanuru, Penumaluru(M), Krishna(D)-520007.	LL.B., LL.M.	BC-D	162.83

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